

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 46

Dated Guwahati, the 4th October, 2018

Hon'ble the Chief Justice (Acting) has been pleased to constitute **Vacation Courts** at the **Principal Seat** of the Gauhati High Court with the following Hon'ble Judges to take up urgent matters on the dates shown below during the ensuing **Long Vacation, w.e.f. 15th October to 28th October, 2018:**

VACATION COURT

Principal Seat (15th October and 25th October, 2018)

| Sl. No. | Hon'ble Judge for Vacation Court | Date |
|---------|--------------------------------------|-----------------------------------|
| 1. | Hon'ble Mr. Justice Mir Alfaz Ali | On 15 th October, 2018 |
| 2. | Hon'ble Mr. Justice A.M. Bujor Barua | On 25 th October, 2018 |

Limitation will not run during the Vacation.

By Order,

Sd/- Robin Phukan,
REGISTRAR GENERAL

Memo No. HC. III – 37 / 2016 / 1367 / G, dated 4th October, 2018
Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar (_____), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, for information and necessary action.
5. The Registrar, High Court of _____
6. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
7. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
8. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.



9. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
10. The Secretary, Bar Association, Dimapur.
11. The Secretary, Lawyers' Association, Guwahati.
12. The Chairman, N.E. Bar Council, Guwahati.
13. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
14. The District & Sessions Judge, _____, Assam.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
17. The Director, Law Research Institute, Gauhati High Court, Guwahati.
18. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
19. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
20. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
23. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the website of Gauhati High Court.*
24. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
25. The Court Manager, Gauhati High Court, Guwahati.
26. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
27. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
28. The Chief Security Officer, Gauhati High Court, Guwahati.
29. C.A. to the Registrar General, Gauhati High Court, Guwahati.
30. The Manager, Staff Canteen of the Gauhati High Court (P.S.), Guwahati.
31. The Notice Board, Gauhati High Court, Guwahati


REGISTRAR GENERAL

adm
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